

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI: the 13th July, 1978.  
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NOTIFICATION  
INCOME TAX

No.2401/ F.No.203/42/78-ITA.II /: It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section (2A) of Section 35 of the Income-tax Act, 1961 by the Indian Council of Medical Research, New Delhi:-

Name of the Scientific Research Programme.	"Strokes in Young" - a clinico pathological, biochemical radiological Study".
To be undertaken by:	Sir Harkishondas Nurrotandas Hospital Medical Research Society, Bombay.
Duration of project:	3 years from 2nd May, 1978.
Estimated Expenditure:	Rs.7,33,000/- (Rs.seven lakhs thirty three thousand only).

The approval for the above project will be subject to the following conditions:-

- 1) That the institution will maintain a separate account of the amounts received and expenditure incurred for this research project as distinct from the other expenditure of Sir Harkishondas Nurrotandas Hospital Medical Research Society, Bombay.
- 2) That the institution will furnish annual returns of this scientific research project to the Council for each financial year by 15th May each year at the latest in such form as may be laid down and intimated to them for this purposes.

This notification will be effective for a period of 3 years from 2nd May, 1978.

Sir Harkishondas Nurrotandas Hospital Medical Research Society, Bombay stands approved by this Department's notification No.560(F.NO. 203/67/73-ITA.II) dated the 15th February, 1974.

Sd/-  
(J.P. SHARMA)  
DIRECTOR TO THE GOVERNMENT OF INDIA

Contd.....2/-